## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 890/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES:

Laxsons Systems Pvt. Ltd.

V/s.

Vandana Creations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

council shyam lapadiya

pelv Poonam handharake

11 b ms veena Advani

pelv for the Petitiones.

Rushikesh H. Salkan illo Dhamaka & Pantners Advocate for Respondent

## ORDER

## T.C.P. No.890/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- By the Order of the Bench adjourned to 12.01.2018. 2.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

13.12.2017 Aah

Sd/-

M.K. SHRAWAT

Member (Judicial)